National Company Law Tribunal

Allahabad Bench

CP No. 83/241-244/A-0/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: Saar thak Varifys India Put Ltd

SECTION OF THE COMPANIES ACT: 241/244 of the Companies Act of Jo13

SI. NO. Name Designation Representation Signature

1. Representation Companies Act of Jo13

2. Anil Kumar PCS Petiting Amf.

CP No.83/241-244/ALD/2016

Parties are represented by their respective counsels who submitted that settlement talk is going on. Hence, he sought time for the same. Keeping in view of this, a final opportunity is granted to the parties either to report settlement or be prepared for further hearing in the matter.

The matter be listed on 10th October, 2017

Dated:08.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash